

**Central Administrative Tribunal
Principal Bench, New Delhi**



**C.P. No. 6/2021
In
O.A. No. 2069/2017**

This the 13th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Santosh Kumar
S/o Sh. Dinesh Chander,
R/o H.No. 1237/1, Gali No. 35,
B-Block, Sant Nagar, Burari,
New Delhi – 110084

and
22 others
as per Memo of Parties
...Applicants

(By Advocate: Shri Jaspreet Singh Kapur)

VERSUS

1. Sh. Udit Prakash Rai
Director of Education
Directorate of Education,
NCT of Delhi, Old Secretariat, Delhi.
2. Mrs. Asha Aggarwal
Deputy Director of Education (Sports),
Directorate of Education (Sports Branch),
NCT of Delhi, Chhatrasal Stadium,
Model Town, Delhi
3. Mr. Dharmender Singh
Deputy Director of Education (Sports),
Directorate of Directorate of Education (Sports Branch),
NCT of Delhi, Chhatrasal Stadium,
Model Town, Delhi
...Respondents

(By Advocate: Ms. Esha Mazumdar)

ORDER (Oral)**Hon'ble Mr. R.N. Singh, Member (J):**

The present Contempt Petition has been filed alleging wilful violation of the directions of this Tribunal in Order dated 06.04.2018 in OA No. 2069/2017 (Annexure CP/1).

2. Ms. Esha Mazumdar, learned Standing Counsel, who appears for respondents on advance service, at the outset, submits that an identical CP, being CP No. 03/2021 has been closed/dismissed by Court No. 1 of this Tribunal on 08.01.2021.
3. Shri Jaspreet Singh Kapur, learned counsel for the petitioner does not dispute the aforesaid submissions made by Ms. Esha Mazumdar, learned counsel for the respondents.
4. Accordingly, the present CP is closed in terms of Order dated 08.01.2021 in CP No. 03/2021.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

/cc/uma/akshaya/